

**Selection of athletes under TOP**

2612. PROF. M. V. RAJEEV GOWDA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the number of selected athletes under the Target Olympic Podium (TOP) scheme;
- (b) whether there is any ongoing process to include more athletes;
- (c) the allocation of funds for this scheme;
- (d) whether there has been a review of the performance of the selected athletes as of now; and
- (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL): (a) As of now, 157 athletes have been selected to provide assistance under the Target Olympic Podium (TOP) Scheme under the ambit of National Sports Development Fund (NSDF).

(b) An Elite Athletes Identification Committee has been set up with Ms. Anju Bobby George, renowned athlete as its Chairperson, Shri Pullella Gopichand and Ms. M C Mary Kom as members among others to evaluate and select potential medal prospects for 2016 and 2020 Olympic Games for support under the Target Olympic Podium (TOP) Scheme.

(c) Adequate funds are available for implementation of Target Olympic Podium (TOP) Scheme and admissible funds are being sanctioned and released as per requirement of athletes included in Target Olympic Podium (TOP) Scheme.

(d) and (e) There is periodic review of the performance of selected athletes under the Target Olympic Podium (TOP) Scheme. The athletes, being assisted under the scheme for Rio Olympics, 2016, who could not qualify for the Olympics, were taken out of the scheme.

**BCCI under RTI Act**

2613. SHRI DILIP KUMAR TIRKEY: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether it is a fact that there has been a long standing public demand of bringing BCCI under RTI ambit; and
- (b) if so, what is the stand of the Ministry on this issue?